

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 24th August, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application 128/2014 (CZ) (M.A. No.417/15)	Raghunath Karan & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. Rathore Adv. for R-1	
2.	Original Application No. 129/2014 (CZ) (M.A. No.416/15)	Davad Neelgar & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. Rathore Adv. for R-1	
3.	Original Application No. 143/2014 (CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3 Ors	Mr. Shantanoo Saxena, Adv. Mr. Shrey Raj Saxena Adv. For R-1 Mr. Vijay Kumar Choudhary Adv. for R-3 (MCB) Mr. Sachin K. Verma, Adv. For R-2 Mr. Om. S. Shrivastava, Adv. Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 140/2013 (M.A. No.402/15)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25 to 30 Mr. Yash Vidyarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	
5.	(M.A.No.470/15) (M.A.No.471/15) in Original Application No. 30/2015	P.C.Sharma Vs. M/S Proctor and Gamble Home Product Ltd. & 8 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Vivek Agarwal Adv. Mr. Ajay Gupta Adv. Mr. Ravikant Patidar, Adv.	
6.	M.A.No.455/15 in Original Application No. 313/2014 (CZ)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Shantanoo Saxena, Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R-MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv. Mr. Shantanoo Saxena, Adv.	

FOR COMPLIANCE

7.	Original Application No. 34/2013	Subhash C Pandey Vs. Municipal Corporation Bhopal & 6 Ors.	Mr. Swapnil Gupta Adv. for Applicant Mr. AsadUllah Khan, Adv. R-1 Mr. Sachin K. Verma, Adv. For R- 2,4&6 Dr. Sanjeev Sachdev, Chief Scientific Officer, EPCO for R-3&5 Mr. Ms. Parul Bhadoria Adv. for R-7 Mr. Vijay Choudhary Adv. Mr. Neel Choudhary, Adv.	
----	--	---	---	--

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in